IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH, BANGALORE

ORDER SHEET
Application No. 1432 of 1986 (7)

Applicant

E. Seettermma,

Advocate for Applicant

Thavi Varmor Kumon

Respondent A No. 1432/86 (T) My Supet Telegraphor Trenffic Divn. (Cop No. 4464/85) Advocate for Respondent

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The applicant is aggrieved by the order (annexure 'D' to the application) whereby she was reverted to her substantive post of Telegraphist from the cadre of Telegraph Master, to which she was promoted under 2/3rd quota for the year 1980 in and by order dt. 9.10.1980 passed by the 1st respondent.

- 2. Shri Ravivarma Kumar, counsel for the applicant, submitted that the order of reversion passed against the applicant is arbitrary, to which Shri M.S. Padmarajaiah, learned counsel for the respondents, submitted that the name of the applicant was considered along with others qualified for promotion by the Departmental Promotion Committee (DPC), but she was found unfit.
- We have perused the relevant documents filed as annexures to the application and also the proceedings of the DPC placed before us by Shri Padmarajaith. We find that the case of the applicant was duly considered by the DPC and in view thereof, it is not open to us to sit in judgment over the selection made by the DPC.
- 4. Shri Ravivarma Kumar invites our attention to the last paragraph of the order of reversion dated 2.11.1981, in which it

"The official should not be promoted to the cadre of Telegraph Masters even in short-time or leave vacancies as a local arrangement."

While we consider that this should not have found a place in the order of reversion, the matter is now of academic interest, in view of the fact that the applicant has since been promoted on 14.2.1984 as Telegraph Masten.

The application is disposed of as stated above; no order as to costs.

(CH. RAMAKRISHNA RAO)

MEMBER (J) 27.X.1986

(L.H.A. REGO) MEMBER(A)

27.X.1986.

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